

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-527
IB-1571/ND/2019

IN THE MATTER OF:

M/s. IndiaBulls Consumer finance Ltd
V/s
M/s. White Feather Hospitality Pvt. Ltd

....Applicant

....Respondent

SECTION

Sec. 7 IBC

Order delivered on 04.03.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

Due to paucity of time, list the matter on 27.04.2021.

Sd/-
(Anil Kumar)
(Court Officer, C-V)

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